

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 94/(MAH)/2011  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: Mr. Rajendra Deodhar  
V/s.  
M/s. Deodhar Holiday Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

C.P. No. 94/397-398/CLB/MB/2011

None present.

List this matter on **17.03.2017**

Sd/-  
**B.S.V. PRAKASH KUMAR**  
**Member (Judicial).**

Sd/-  
**V. NALLASENAPATHY**  
**Member (Technical).**